

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/344/IB/2018
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Mema Srinivasan	<u>Advocate</u> Counsel for Applicant	
2	M. RAJA MANICKAM	<u>Advocate</u> Counsel for Respondents	

ORDER

Counsels for both the parties are present. During the preliminary submissions made by both the parties, there require that the written submissions are to be filed by both the parties. Therefore, the parties are directed to file the written submissions on the next date of hearing. Put up on **20.06.2018 at 10.30 A.M.**

-sdr-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)